

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3679

ANSWERED ON:10.09.2007

NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD.

Agarwal Shri Dharendra;Chavda Shri Harisinh Pratapsinh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether charge-sheets have been framed against some officials for committing irregularities in the implementation of public-private partnership trade;
- (b) if so, the details thereof;
- (c) the loss suffered by National Agricultural Cooperative Marketing Federation of India Limited (NAFED) due to such irregularities; and
- (d) the action taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a)to(d): NAFED has reported that draft charge sheet has been prepared in respect of Shri Homi Rajvansh belonging to Indian Revenue Service, working at that time as Additional Managing Director and has been sent to his parent Department. Also, charge sheets have been issued to its two officers namely Shri S.K. Maggu, Deputy Manager (Accounts) and Shri Donald Masih, Assistant Manager (Accounts) for various omissions and commissions in respect of Public Private Partnership (PPP) trade/Tie-up business.

NAFED has reported that it has not suffered any loss, so far, in the business under Public Private Partnership (PPP) trade. However, further information is being obtained from NAFED and the same would be laid on the table of the House.